

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/216/1A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri A.S.B. Laskar,
Presiding Officer, Labour Court,
Dibrugarh.

Dated Guwahati the 25th April, 2019.

Sub: **Restricted holiday along with station leave permission.**

Ref:- Your letter No. LCD. 11A/19/114, dtd. 17.04.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Restricted holiday on 20.04.2019 along with station leave permission w.e.f. morning of 19.04.2019 till the morning of 22.04.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/2162/A, dated 25.04.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rajan